THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.I/81/2013/22/4

Dated, Shillong 25th July, 2014.

NOTIFICATION

In paritial modification of the Holiday List of the High Court of Meghalaya, it is hereby notified that the Hon'ble Chief Justice is pleased to declare the 28th July, 2014 as a court working day instead of holiday.

REGISTRAR GENERAL

Memo. NO.HCM.I/81/2013/2214.

Dated, Shillong 25th July, 2014.

Copy to:-

- 1. The District & Sessions Judge, Shillong/Jowai/Nongpoh.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- 3. The Joint Registrar -cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Dy. Registrar (Prcl), High Court of Meghalaya, Shillong.
- 5. The Dy. Registrar (Estt), High Court of Meghalaya, Shillong.
- 6. The Asst. Registrar (Judl), High Court of Meghalaya, Shillong.
- $7. \quad \textit{The Asst. Registrar} (\textit{Estt}), \textit{High Court of Meghalaya}, \textit{Shillong}.$
- 8. The Librarian cum R.O., High Court of Meghalaya, Shillong.
- 9. The Private Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secy. to Hon'ble Mr. Justice T.N.K. Singh, High Court of Meghalaya, Shillong.
- 11. The Private Secy. to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The System Analyst, The Private Secy. to Hon'ble Mr. Justice T.N.K. Singh, High Court
 of Meghalaya, Shillong.
- 13. The President, High Court Bar Association, Shillong.
- 14. The Secretary, High Court Bar Association, Shillong.
- 15. The Court Office, High Court of Meghalaya.
- 16. Notice Board.

REGISTRAR GENERAL